

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 157 of 2013 & I.A. No. 231 of 2013**

**Dated : 11<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory  
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1.

**ORDER**

Learned counsel for the respondent no.1 has filed written submissions today. Learned counsel for the appellant has already filed his written submissions.

Judgment is reserved.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

rkt